

**Civil Judge and JMFC, KORATAGERE**  
**Smt.Vidyalaxmi Bhat**  
**Civil Judge and JMFC, Koratagere**  
**Cause List Date: 16-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 172/2011 (For Enquiry)		M.L.Anil Kumar <b>Vs</b> Siddalingappa	A.M.Krishnamurthy K.S.Jagganath
2	O.S. 9/2008 (EVIDENCE)		Dasappa <b>Vs</b> Govindappa	Govindappa K.C.Nagaraju
3	O.S. 84/2008 (EVIDENCE)		Sukanya <b>Vs</b> Bheemaiah	C.Basavaraju H.K.V.Reddy
4	O.S. 63/2009 (EVIDENCE)		Kambadarangaiah <b>Vs</b> Lingaiah	D V Sheshadri Exparte
5	O.S. 152/2009 (NOTICE)		Giriyamma <b>Vs</b> Rangashamaiah	B.A.Puttarajaiah A.M.Krishnamurthy
6	O.S. 197/2009 (HEARING)		Rudresh <b>Vs</b> G.R.Prakash	H Krishnamurthy B.A.Puttarajaiah
7	FDP 1/2010 (HEARING)		Doddakka <b>Vs</b> Lalithamma	B.H.Nagendrappa Exparte
8	O.S. 217/2011 (for objection)		G.Hanumantharayappa <b>Vs</b> Hanumantharayappa	S.Shankar K.C.Nagaraju
9	O.S. 50/2012 (petition amendment)		T.H.Narendra Kumar <b>Vs</b> Sree Gangadhareshwara Rural Education Society.	H.G.Raghu Palakshaiah
10	O.S. 192/2012 (plaintiff evidence)		Kaveri Kalpatharu Grameena Bank <b>Vs</b> Venkataramaiah	B A Puttaraju A M Krishnamurthy
11	O.S. 223/2012 (EVIDENCE)		K.V.Krishnamurthy <b>Vs</b> K.V.Nagarajaiah	M.R.Janardhan
12	O.S. 234/2012 (HEARING)		Narasimhamurthy. <b>Vs</b> Nagaraja	Prakash D.Shivanna
13	O.S. 250/2012 (ARGUMENTS)		Nagaraj <b>Vs</b> P.A.Krishnamurthy	A.M.Krishnamurthy
14	O.S. 108/2013 (HEARING) IA/1/2013		Lakshmaiah <b>Vs</b> Naraseeyappa	A.M.Krishnamurthy
15	O.S. 179/2014 (for objection) IA/1/2014		Doddaerappa <b>Vs</b> Somanna	T.N.Narayana swamy

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16	O.S. 259/2014 (HEARING) IA/1/2014		Smt.Rangamma <b>Vs</b> Thimmappaiah	B.K.Narayanappa
17	O.S. 140/2015 (ORDERS) IA/1/2015		Kyamenahallappa <b>Vs</b> Byrappa	G.D. Devaraju
18	O.S. 309/2018 (ISSUES)		The Kaveri Grameena Bank <b>Vs</b> Ramakrishnaiah D.	S. Ragunathareddy
19	O.S. 364/2018 (ARGUMENTS)		Corporation Bank( A Premier Public Service Bank) <b>Vs</b> R. Raghuram	D.G. Thimmaraju
20	O.S. 178/2019 (ORDERS) IA/2/2019		G.N.Malleshaiah <b>Vs</b> Annapurnamma	A.M.Krishnamurthy
21	O.S. 4/2020 (for objection)		K.C.Kencharayappa <b>Vs</b> Veerakyathaiah	Shekhar T.
22	O.S. 10/2020 (HEARING) IA/1/2020		Hanumantharayappa <b>Vs</b> Narasimhaiah	A.M.Krishnamurthy
23	O.S. 68/2020 (hear on I.A) IA/1/2020		PANJANATAN AND GOUSE-- -AZAM EDUCATIONAL AND WELFARE TRUST, Rep by Trustee, President Mahaboob Khan <b>Vs</b> Adil Bhanu	A.M.Krishnamurthy
24	O.S. 133/2020 (for objection) IA/1/2020 IA/2/2020		G Thirupathaiah <b>Vs</b> Special Land Acquisiton Officer or The Superintendent Engineer	B Jayaramaiah
25	O.S. 145/2020 (SUMMONS) IA/1/2020		Hanumantharayappa <b>Vs</b> Doddakka	G.D. Devaraju
26	O.S. 146/2020 (SUMMONS) IA/1/2020		Narasimaiah <b>Vs</b> Venkatarathnamma	A.M.Krishnamurthy
27	O.S. 195/2020 (SUMMONS) IA/1/2020		Balaraju N.K <b>Vs</b> Krishnappa	D.G. Thimmaraju
28	O.S. 196/2020 (SUMMONS) IA/1/2020		Manjula B.S <b>Vs</b> Somakka	A.M.Krishnamurthy

**Cases listed below are adjourned due to Covid 19**

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29	O.S. 196/2017 (FOR SETTLEMENT)	<b>25-02-2021</b>	Basavaraju <b>Vs</b> Doddananjaiah	B.H.Panchaksharaiah
30	O.S. 220/2016 (HEARING) IA/1/2016 IA/2/2016	<b>25-02-2021</b>	Hanumanthaiah alias Hanumantha <b>Vs</b> B.H. Shivakumar	H.Krishnamurthy
31	O.S. 18/2017 (for objection) IA/2/2017 IA/1/2017	<b>25-02-2021</b>	G Muddanarasaiah <b>Vs</b> G. Ramakrishnaiah	B.L.Nagaraju
32	O.S. 89/2018 (steps)	<b>25-02-2021</b>	The Kaveri Grameena Bank <b>Vs</b> N Pushpalatha	
33	O.S. 366/2018 (plaintiff evidence)	<b>25-02-2021</b>	Corporation Bank(A Premier Public Service bank) <b>Vs</b> Rangashamaiah	D.G. Thimmaraju
34	O.S. 368/2018 (JUDGEMENT)	<b>25-02-2021</b>	Corporation Bank(A Premier Public Service Bank) <b>Vs</b> Ismail	D.G. Thimmaraju
35	O.S. 82/2020 (hear on I.A) IA/1/2020	<b>25-02-2021</b>	A.S. Nagaveni <b>Vs</b> Ramakka	M.L. Santhosh
36	O.S. 178/2020 (EVIDENCE)	<b>25-02-2021</b>	Siddagangaiah <b>Vs</b> Puttasiddaiah	P.C.Nagabhushan
37	O.S. 180/2020 (EVIDENCE) IA/1/2020	<b>25-02-2021</b>	Rajanna <b>Vs</b> Umadevi	M.L. Santhosh

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1	C.C. 260/2009 (ORDERS)		state by Koratagere police <b>Vs</b> Venugopal	APP A.M.Krishnamurthy
2	C.C. 255/2014 (EVIDENCE)		Koratagere P.S. <b>Vs</b> Reddappa	
3	Crl.Misc. 189/2018 (for objection)		H.S. Pallavi <b>Vs</b> M.S. Shivakumar	H.Krishnamurthy
4	Crl.Misc. 155/2019 (EVIDENCE)		Ariyamma <b>Vs</b> Govindaraju	A.M.Krishnamurthy
5	Crl.Misc. 38/2020 (EVIDENCE)		Chikkamma <b>Vs</b> Deputy Tahsildar, Birth and Death Registrar	Manjunatha M.H.
6	Crl.Misc. 45/2020 (EVIDENCE)		Ramakka <b>Vs</b> The Tahsildar, cum The Registrar of Birth and Death	H V Shivakumar
7	Crl.Misc. 72/2020 (await notice)		Sharadhamma <b>Vs</b> Deputy Tahasildar, Birth and death registrar	G.D. Devaraju
8	Crl.Misc. 81/2020 (EVIDENCE)		Rangahanumayya <b>Vs</b> Thasildar	G.D. Devaraju
9	Crl.Misc. 128/2020 (NOTICE)		Kanumaiah <b>Vs</b> Deputy Tahasildhar	D.Shivanna
10	Crl.Misc. 144/2020 (for objection) IA/1/2020 IA/2/2020 IA/3/2020		Lakshamma <b>Vs</b> N. Balappa	A.M.Krishnamurthy
11	Crl.Misc. 148/2020 (PAPER PUBLICATION ISSUED)		Ramaiah <b>Vs</b> Tahasildar, Birth and Death certificate	Manjunatha M.H.
12	Crl.Misc. 151/2020 (steps)		Manjula G.S <b>Vs</b> Tahasildar, Birth and Death officer	Sanjeevaraju

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13	C.C. 507/2014 (FOR NBW)	<b>25-02-2021</b>	T.B. Jagadesh <b>Vs</b> S.AjeethKumar	
<b>( P.C.R./0000036/2014)</b>				
14	Crl.Misc. 392/2015 (FOR NBW)	<b>25-02-2021</b>	Suo Moto by Court <b>Vs</b> Kotrappa Malligemani	
15	C.C. 49/2016 (CHARGE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Mohammed Rafiq	
16	C.C. 140/2016 (CHARGE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Siddaramaiah	
17	C.C. 605/2016 (CHARGE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Gangaraju	
18	C.C. 78/2019 (AWAIT ORDERS)	<b>25-02-2021</b>	Koratagere police <b>Vs</b> Mohammad Asad	APP
19	Crl.Misc. 233/2014 (Await Report)	<b>25-02-2021</b>	Koratagere <b>Vs</b> Ramakrishna	B.K.N.
20	Crl.Misc. 266/2014 (EVIDENCE)	<b>25-02-2021</b>	Asha <b>Vs</b> Konappa	
21	C.C. 19/2015 (EVIDENCE)	<b>25-02-2021</b>	Koratagere police <b>Vs</b> KARIYAPPA	
22	C.C. 128/2015 (for objection)	<b>25-02-2021</b>	Koratagere police <b>Vs</b> Umesh	
23	C.C. 343/2015 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Ramesha	
24	C.C. 200/2016 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Mahammad Shah Baba	
25	C.C. 206/2016 (EVIDENCE)	<b>25-02-2021</b>	Koratager police Station <b>Vs</b> Shankar	
26	C.C. 335/2016 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Jayarama T K alias Jayaramappa	
27	C.C. 353/2016 (EVIDENCE)	<b>25-02-2021</b>	Kolala Police <b>Vs</b> Manjunatha	

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28	C.C. 664/2016 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Harish A N	
29	Crl.Misc. 161/2017 (NOTICE)	<b>25-02-2021</b>	Suomoto by Court <b>Vs</b> Sanjeevamurthy A R	D A R
30	C.C. 519/2017 (ACCUSED STATEMENT u/s 313 CrPC)	<b>25-02-2021</b>	T.H. Mohankumar <b>Vs</b> Anandappa J.C.	T.Krishnamurthy
31	C.C. 600/2017 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Shivakumar	
32	C.C. 113/2018 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Basavaraju	
33	C.C. 231/2018 (EVIDENCE)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Faiyaz Khan S.M.	APP
34	C.C. 17/2019 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere police <b>Vs</b> Syed Irfan	APP
35	C.C. 76/2019 (EVIDENCE)	<b>25-02-2021</b>	Kolala police <b>Vs</b> Ganagdhara V.N.	APP
36	C.C. 77/2019 (EVIDENCE)	<b>25-02-2021</b>	Koratagere police <b>Vs</b> Suresh	APP
37	C.C. 347/2019 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Kolala police <b>Vs</b> Ramesh H.	APP
38	C.C. 669/2019 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Lakshmikantha	APP
39	C.C. 854/2019 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Renukaradhya.M.G	APP
40	C.C. 11/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Srirangaiah M.N. <b>Vs</b> H.V.Nagaraju	B.L.Nagaraju
41	C.C. 12/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	S.N. Nataraju <b>Vs</b> Sarojamma	Hussain Pasha
42	C.C. 441/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Shashikumar	APP

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43	C.C. 442/2020 (APPEARANCE OF ACCUSED)	<b>25-02-2021</b>	Koratagere Police <b>Vs</b> Venkatesha	APP
44	P.C.R. 65/2020 (FIRST HEARING)	<b>25-02-2021</b>	K.E.Vishwanathachar <b>Vs</b> Ammajamma	K.C. Nagaraju
45	CrI.Misc. 152/2020 (NOTICE)	<b>25-02-2021</b>	Doddaiah <b>Vs</b> Chandrappa	G.M. Krishnamurthy